

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/350/ (IB)/2017
NAME OF THE PETITIONER(S) : S. MURUGESAN
NAME OF THE RESPONDENT(S) : RMA METALS & ALLOYS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	N.A.S. Pruthi	Counsel for petitioner	Pruthi
2	Jesuraj Murugesan	Counsel for respondent	Pruthi

ORDER

Both parties alongwith their counsel are present. Both the counsel stated that the matter is likely to be settled between the parties and prayed time for submitting the final outcome of the settlement talks. Considering the request of both the parties and in the interest of justice, I am inclined to grant time for making their submissions in relation to the settlement talks. Put up on 09.10.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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